

(b) The following parties have been recognised for the purpose of reservation of an election symbol at the forthcoming elections in the Union Territory of Goa, Daman and Diu: —

Party	Symbol
Congress	Two bullocks with yoke on.
Frente Popular	Elephant
Maharashtrawadi Gomantak	Lion
United Goans	Hand

As the elections in Goa, Daman and Diu are the first to be held after the territory became part of India, no specific criteria could be laid down, and the parties have been recognised on an *ad hoc* basis on the information furnished by them about the strength of their membership, following and organisation in the territory, and the number of seats they are likely to contest at the forthcoming elections.

PLANTS TO SYNTHESIZE LIQUID FUELS FROM COAL

143. DR. A. SUBBA RAO: Will the Minister of MINES AND FUEL be pleased to state:

(a) whether Government have finalised the proposal to set up plants to synthesize liquid fuels from coal in order to meet the oil requirements of the country; and

(b) if so, what are the details of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI O. V. ALAGESAN): (a) No such proposal is under consideration of the Government.

(b) Does not arise.

PETRO-CHEMICAL INDUSTRIES IN GUJARAT

144. DR. A. SUBBA RAO: Will the Minister of MINES AND FUEL be pleased to state:

(a) whether Government have decided to establish petro-chemical industries in Gujarat alongwith Koyali refinery project;

(b) if so the details thereof; and

(c) the estimated cost of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI O. V. ALAGESAN): (a) to (c) A proposal to establish a petro-chemical complex in Gujarat is under examination by Government.

ITEMS DISCUSSED BY THE NORTHERN ZONAL COUNCIL

145. SHRI R. K. BHUWALKA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what were the main items for discussion on the agenda of the Northern Zonal Council meeting held at Chandigarh recently;

(b) whether any programme was drawn for manpower training in the States of the Northern Zone; and

(c) whether any decision was taken regarding the formation of the Common Police Reserve Force for the Zone?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): (a) to (c) A list of the items discussed in the last meeting of the Northern Zonal Council held at Chandigarh on 14th and 15th October, 1963, is attached. The proceedings of the meeting embodying the decisions taken thereon by the Council will be placed in the Parliament Library for the information of the Members of Parliament, as soon as they are finalised.

STATEMENT

Agenda of the Seventh Meeting of the Northern Zonal Council held at Chandigarh on the 14th and 15th October, 1963.

1. General discussion on National Emergency.
2. Release of water from Ravi for Jammu and Kashmir State.
3. Increasing the width of the road between Alwar and Gurgaon.
4. Recognition of the Institute of Post-Graduate Medical Education and Research, Chandigarh, as the Northern Zonal Council Research Institute.
5. Construction of a link-road near Chamba Ghat Railway level crossing from the Kalka Simla Cart Road and setting up of the Octori barriers at Salogra and Solan by Himachal Pradesh Administration without prior approval of the Govt. of India.
6. Opening of Country Liquor Shops by the Punjab Government within three miles limit from the border of Himachal Pradesh despite a previous agreement between the two units that the border would be a shopless Zone.
7. Note of Progress of implementation of Man-Power measures for Emergency.
8. Development of fisheries in the Govind Sagar Reservoir in Bilaspur District.
9. Standardisation of terms of deputation of personnel of the Common Police Reserve Force in the Northern Zone when drafted for emergency duty from one State to another.
10. Revision of scale of arms and ammunition of the Common Police Reserve Force in the Northern Zone.

11. Consideration of the conclusions reached in the fourth meeting of Northern Zonal Technical Committee on Co-ordinated Development of Power Resources in the Zone with particular reference to recommendations made in respect of (i) Power requirements for Himachal Pradesh, and (ii) Electricity supply rates for Himachal Pradesh; items discussed in the sixth meeting of the Council.

12. Consideration of the record note of discussions held by the Chairman, Inter-State Transport Commission, with the representatives of Punjab and Himachal Pradesh at New Delhi, on the 19th February, 1962, on basis for division of traffic to be adopted by Punjab and Himachal Pradesh on inter-State routes.

13. Consideration of the conclusions reached in the meeting of the Committee of Officers-in-Charge of Emporia of States/Administrations in the Northern Zone.

14. Consideration of the conclusions reached in the first meeting of the Main Committee on the Man-Power Planning and Training Institutions at Ministers' level held on the 14th June, 1962, at Mount Abu.

15. Implementation of the safeguards for Linguistic Minorities in the States of the Northern Zone.

16. Summary of progress of implementation of decisions taken in its first to sixth meetings of the Council.

17. Place and date for the next (Eighth) meeting of the Council.

18. Uniformity in the Sales Tax systems/rates.

19. Substitution of Sales Tax by additional excise duty (Excise duty in lieu of Sales Tax).

20. Difficulties experienced in the enforcement of prohibition and the necessity of cooperation of adjoining States.